

भारत सरकार
GOVERNMENT OF INDIA



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केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

चुनाव विभाग

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अधिसूचना

लद्दाख, 2 जून 2023

का. आ.: -37 लद्दाख स्वायत्त पहाड़ी विकास परिषद (चुनाव) नियम 1995 के नियम 6 के उप-नियम(1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, संघ राज्य प्रशासन लद्दाख एतद्वारा अतिरिक्त उपायुक्त, कारगिल को जिला कारगिल में एलएचडीसी चुनाव कराने के लिए उक्त नियमों के प्रयोजन के लिए चुनाव अधिकारी नियुक्त करता है।
उपराज्यपालकेआदेशसेजारी

(येतीन्द्रएम. मराल्कर), आईएस
सचिव,
चुनाव विभाग

Election Department
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Notification
Ladakh, the 2nd of June 2023

S.O: - 37 In exercise of the powers conferred by sub-rule (1) of rule 6 of the Ladakh Autonomous Hill Development Councils (Election) Rules, 1995, the Administration of Union Territory of Ladakh hereby appoints the Additional Deputy Commissioner, Kargil, as the Election Officer for the purpose of the said rules, for conducting of LAHDC Elections in district Kargil.

By Order of the Lieutenant Governor

(Yetindra M. Maralkar) IAS,
Secretary
Election Department

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